DIVISION BENCH
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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/187(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	**PIRAMAL CAPITAL & HOUSING FINANCELIMITED VS ELITE VILLAS LIMITED**
UNDER SECTION	**IBC UNDER SEC 7**

Appearances (via video conferencing/physical)

Mr. Prashant Kumar, Adv. : For Applicant

Mr. M. Roy, Adv. : For Corporate Debtor

O R D E R

1. Ld. Counsel for the parties present.
2. Settlement in terms of order dated 20th December, 2022 has not been reported.
3. Post this matter for arguments on **24/02/2023**. In the meantime, reply affidavit be filed by the Corporate Debtor by serving advance copy on the other side.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

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